

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

30. R.A. 2/2022
IN

C.A. 200/2021

R.A. 3/2022

IN

C.A. 285/2021

Intervention Petition 1/2022

I.A. 41/2022

IN

C.P. 1649/2019

CORAM: SHRI. H.V. SUBBA RAO, MEMBER (J)

MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.05.2023**

NAME OF THE PARTIES: Mr Vijay Mohanlal Parmar

V/s.

Dream City Construction Pvt. Ltd & Ors.

SECTION 241-242 OF COMPANIES ACT, 2013

ORDER

Due to paucity of time matter could not be heard. List this matter on

21.06.2023.

Sd/-
MADHU SINHA
Member (Technical)
Shubham

Sd/-
H.V. SUBBA RAO
Member (Judicial)